PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

COLOUR-CHEM LIMITED

This Public Announcement ("Announcement") is being issued by HSBC Securities and Capital Markets (India) Private Limited ("HSBC"), the Manager to the Offer, on behalf of EBITO Chemiebeteiligungen AG ("EBITO" also referred to as "Acquirer") and Clariant International Limited ("CIL") and Clariant AG ("CAG") (collectively known as the Persons Acting in Concert ("PACs")).

This Announcement is in continuation of, and should be read in conjunction with, the original Public Announcements ("PAs") dated 7th April 2003, 6th May, 2003, 14th September, 2004 and 20th September, 2004 and the Letter of Offer dated 31st May, 2005 sent to the shareholders of Colour-Chem Limited ("CCL").

The Offer formalities have been completed and the details are as under:

1	Name of Target Company:	Colour-Chem Limited
2	Name of Acquirer including PACs:	EBITO Chemiebeteiligungen AG Clariant International Limited Clariant AG
3	Name of Manager to the offer:	HSBC Securities and Capital Markets (India) Private Limited
4	Name of the Registrar to the offer, if any:	Sharepro Services (India) Pvt. Ltd.
5	Offer Details a. Date of opening of the offer: b. Date of closure of the offer:	 8th June, 2005 27th June, 2005

6 Details of the acquisition

S. No.	Item	Proposed in the Offer Document	Actual
a.	Offer price	Rs. 318 plus Rs. 149.62 interest payable to eligible shareholders*	Rs. 318 plus Rs. 149.62 interest payable to eligible shareholders*
b.	Share holding of acquirer (No & %) before MOU/P.A	5,837,080 (50.10%)	5,837,080 (50.10%)
c.	Shares acquired by way of MOU or market purchases (No & %)	N.A.	N.A.
d.	Shares acquired in the open offer (No & %)	2,330,000 (20.00%)	2,330,000 (20.00%)
e.	Size of the open offer (No. of shares multiplied by offer price per share)	Rs. 740.94 mn plus interest of Rs. 149.62 per share to eligible shareholders	1,531,578 shares accepted from eligible shareholders (Rs. 467.62 per share) 798,422 from ineligible category (Rs. 318 per share) Total Offer Size = Rs. 970 mn
f.	Shares acquired after the first P.A but before 7 working days prior to closure date, if any. (No. & %). 6.1 Price of the shares acquired 6.2 No. of shares acquired 6.3 % of shares acquired	N.A.	N.A.
g.	Post offer share holding of acquirer (No. & %) (b+c+d+f)	8,167,080 (70.10%)	8,167,080 (70.10%)
h.	Pre & Post offer share holding of Public (No & %) i.e. other than Acquirer and PACs	Pre Offer: 5,812,920 (49.9%) Post Offer: 3,482,920 (29.9%)	Pre Offer: 5,812,920 (49.9%) Post Offer: 3,482,920 (29.9%)

7	Status of the escrow account, whether released or not	Not released
8	Payment of interest, if any, to the shareholders along with the details thereof.	Interest of Rs. 149.62 per share paid to all eligible shareholders* as per Supreme Court Order
9	Status of investor complaints received, if any.	3 complaints received and resolved

*As determined in terms of the Letter of offer dated 31 May 2005

The Acquirer, the PACs and the Boards of Directors of the Acquirer and the PACs respectively accept full responsibility for the information contained in this Announcement. The Acquirer, the PACs and the Boards of Directors of the Acquirer and the PACs respectively shall be jointly and severally responsible for fulfillment of their obligations under the SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 1997.

Issued on behalf of the Acquirer and PACs by

HSBC

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